

21.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 34
DIVISION BENCH-VI
HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD
HON'BLE MR.JUSTICE HARISH VAIDYANATHAN SHANKAR

NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
71	W.P.(CRL)-1253/2025	MANINDER SINGH V/s STATE OF NCT OF DELHI & ORS.	SHASHANK MANGAL	
		OTHER DETAILS OF ADVOCATES: SHASHANK (OFFICE.SHASHANKMANGALANDCO.IN)(9999031928)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

21.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 28
HON'BLE MR.JUSTICE AMIT SHARMA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
73	BAIL APPLN.-1509/2025 CRL.M.A. 11810/2025	ANIL ALIAS TALLI (IN J C) V/s STATE (N C T OF DELHI)	PRIYANKA CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: K. ARVVIND SINGH (LEXPRO.CONSULTING@GMAIL.COM)(9289292400)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KHYALA-7/2021) BAIL APPLN. 410/2022 FILED BY AKSHAY @ GOLU (DISPOSED ON : 2022-04-27) BAIL APPLN. 2953/2023 FILED BY HIMANSHU @ VICKY THROUGH PAROKAR SMT. KANCHAN (DISPOSED ON : 2023-09-04) BAIL APPLN. 2144/2023 FILED BY AKSHAY (DISPOSED ON : 2023-07-04) BAIL APPLN. 2109/2023 FILED BY ANIL @ TALLI (DISPOSED ON : 2023-06-23) BAIL APPLN. 2748/2023 FILED BY ANIL ALIAS TALLI (DISPOSED ON : 2023-08-24) BAIL APPLN. 1851/2023 FILED BY ANIL @ TALLI (DISPOSED ON : 2023-07-04) BAIL APPLN. 2181/2023 FILED BY ANIL @ TALLI (DISPOSED ON : 2023-07-04) BAIL APPLN. 4002/2023 FILED BY ANIL TALLI (DISPOSED ON : 2023-11-28) BAIL APPLN. 3121/2023 FILED BY AKSHAY ALIAS GOLU (DISPOSED ON : 2023-10-20) BAIL APPLN. 4020/2023 FILED BY USHA (DISPOSED ON : 2024-04-16) BAIL APPLN. 484/2024 FILED BY ANIL @ TALLI (DISPOSED ON : 2024-02-09) BAIL APPLN. 1428/2024 FILED BY HIMANSHU ALIAS VICKY (DISPOSED ON : 2024-06-25) BAIL APPLN. 2649/2024 FILED BY ANIL ALIAS TALLI (DISPOSED ON : 2024-07-31) BAIL APPLN. 2921/2024 FILED BY DEEPAK AHIRWAL (DISPOSED ON : 2024-09-27) BAIL APPLN. 4649/2024 FILED BY AKSHAY @ GOLU (DISPOSED ON : 2025-01-31) BAIL APPLN. 226/2025 FILED BY HIMANSHU @ VICKY (DISPOSED ON : 2025-03-26) BAIL APPLN. 609/2025 FILED BY AKSHAY @ GOLU (DISPOSED ON : 2025-02-12) BAIL APPLN. 1372/2025 FILED BY ANIL@TALLI (DISPOSED ON : 2025-04-07) P.S.-FIR NO. :(KHYALA-7/2021)

HIGH COURT OF DELHI
21.04.2025.

REGISTRAR (LISTING)

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